

आयकर अपीलीय अधिकरण न्यायपीठ, नागपुर में ।
IN THE INCOME TAX APPELLATE TRIBUNAL BENCH, NAGPUR

(At e-Court, PUNE)

BEFORE SHRI P.M. JAGTAP, VICE PRESIDENT (KZ) AND
SHRI PARTHA SARATHI CHAUDHURY, JUDICIAL MEMBER

आयकर अपील सं / ITA No.415/NAG/2019

निर्धारण वर्ष / Assessment Year : 2014-15

Geeta Dinkar Borkute,
Plot No.R-20A, Dewara
Laxmi Nagar, Nagpur.

..Appellant.

PAN : AFYPB4994H.

Vs.

The I.T.O., Ward – 1(1),
Nagpur.

..Respondent.

Assessee by : Smt. Geeta D. Borkute.
(Assessee in person)

Revenue by : Shri Agnes P. Thomas.

सुनवाई की तारीख / Date of Hearing : 11.09.2020	घोषणा की तारीख / Date of Pronouncement: 16.09.2020
---	---

आदेश/ORDER

PER BENCH :

1. This appeal preferred by the assessee emanates from the order of Ld.CIT(A) – 2, Nagpur dt.08.11.2019 for the assessment year 2014-15.
2. The learned Departmental Representative for the Revenue filed a letter dt.01.09.2020 wherein it was submitted that assessee has availed the benefit of Direct Tax under Vivad se Vishwas Act, 2020 in the above appeals and that as per the directions of learned Prl.Commissioner of Income Tax-2, Nagpur vide letter dt.06.08.2020, the Department is

withdrawing its appeals filed before the Tribunal and hence, requested for withdrawal of appeal.

3. The learned Departmental Representative has not objected to the prayer of the assessee. Accordingly, the prayer of the assessee is accepted. Thus, the appeal of the assessee is dismissed as 'withdrawn'.

4. In the result, the appeal of the assessee is dismissed as withdrawn.

Order pronounced on 16th day of September, 2020.

Sd/-
(P.M. JAGTAP)
VICE PRESIDENT

Sd/-
(PARTHA SARATHI CHAUDHURY)
JUDICIAL MEMBER

पुणे Pune; दिनांक Dated : 16th September, 2020.

Yamini

आदेश की प्रतिलिपि अग्रमित/Copy of the Order forwarded to :

1. अपीलार्थी / The Appellant
2. प्रत्यर्थी / The Respondent
3. CIT(A)-2, Nagpur.
4. Pr. CIT-2/3, Nagpur.
5. विभागीय प्रतिनिधि, आयकर अपीलीय अधिकरण, नागपुर / DR,
ITAT, "Nagpur" Pune;
6. गार्ड फाईल / Guard file.

आदेशानुसार/ BY ORDER

// True Copy //

वरिष्ठ निजी सचिव / Sr. Private Secretary
आयकर अपीलीय अधिकरण ,पुणे / ITAT, Pune.